

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 235 of 2014 & IA Nos. 161 of 2015 and 316 of 2015

And

A.No. 236 of 2014 & IA No. 162 of 2015

Dated: 22nd February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

A.No. 235 of 2014 & IA Nos. 161 of 2015 and 316 of 2015

BSES Rajdhani Power Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : -

A.No. 236 of 2014 & IA No. 162 of 2015

BSES Yamuna Power Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : -

ORDER

Bench did not assemble today.

The Appeal is posted for hearing on **23rd February, 2016.**

Court Master

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